

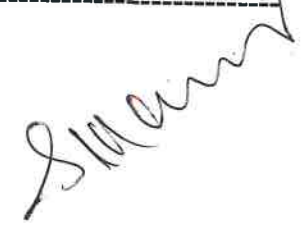


NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

26

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28-02-2020 at 2.30 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S. K. GANESAN
NAME OF THE RESPONDENT(S) : BALAJI RUBBER INDUSTRIES PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1)	for KSR & Co. S. Manjula Devi M.K. Preetha	for Petitioners 1 to 5	
2)	Sandepkumar. for Cibi Vichau	R ₁ to R ₄	
3)	P. Siva Sakthi for Mr. B. Hanaraj	Counsel for Respondents 6-8	
4)	RANGHASAYEE FOR ANANT MERATHIA	COUNSEL FOR PETITIONER 7	Ranghasayee.

ORDER

At request of the Learned Counsels for the parties, post the matter on
17.04.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

SD

[R. VARADHARAJAN]
Member (Judicial)